

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:534
ANSWERED ON:26.11.2014
BUFFER ZONE ALONG SANCTUARIES
Kulaste Shri Faggan Singh

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the habitations located around wildlife sanctuaries in India have been declared or proposed to be declared as buffer zones;
- (b) if so, the details thereof along with the relocating and rehabilitation plans of these habitations; and
- (c) the details of compensation provided/likely to be provided to the displaced persons/families?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)and (b) The habitations around the Wildlife Sanctuaries in general have not been declared as buffer zones, nor is there any such proposal under consideration of the Government. However in respect to Tiger Reserves, the Wild Life (Protection) Act, 1972 provides for core areas and buffer areas. The village relocation is not envisaged from the buffer areas of tiger reserves.

(c) Does not arise.